GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 2427 ANSWERED ON 05.03.2020

JAL SHAKTI ABHIYAN

2427. SHRI S. MUNISWAMY

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government has any plan to introduce Jal Shakti Abhiyan to solve ground water table depletion and rejuvenation of water bodies in the parched district of Kolar in Karnataka;

(b) if so, the details thereof;

(c) whether the Government has received any representation/request in this regard; and

(d) if so, the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

(a) to (b) Government of India launched Jal Shakti Abhiyan (JSA), a time bound campaign with a mission mode approach intended to improve water availability including ground water conditions in the water stressed blocks of 256 districts in India. In this regard, teams of officers from Central Government along-with technical officers from Ministry of Jal Shakti were deputed to visit water stressed districts and to work in close collaboration with district level officials to undertake suitable interventions.

Further, to promote water conservation and water resource management, five target interventions viz. water conservation & rainwater harvesting, renovation of traditional & other water-bodies/tanks, reuse and recharge of bore-wells, watershed development and intensive afforestation etc implemented during JSA.

Huge public awareness vis-à-vis water conservation/harvesting has been generated due to JSA and further, it has been observed that various stakeholders, viz. Government departments/agencies, NGOs, Panchayats, individuals etc. have started taking steps towards water conservation.

(c) & (d) Shri S. Muniswamy, Hon'ble Member of Parliament (MP) (Lok Sabha) Kolar, Karnataka vide D.O. letter dated 10th July, 2019 has requested Hon'ble Minister for Jal Shakti to include Kolar constituency in Jal Shakti Abhiyan.

The Hon'ble Minister for Jal Shakti vide D.O. letter dated 26th August, 2019 informed Hon'ble MP that out of eight blocks in Kolar Lok Sabha Constituency, only Kolar Gold Field is not covered under JSA. Further, it was stated that JSA can be taken up in this block also provided State Government desires and accordingly Hon'ble M.P may approach the State Government in this regard.